

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 58 of 2014

Dated : 9th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s. Jindal Power Ltd.	... Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondent (s): Mr. Pawan Upadhyay
Mr. Kaustuv P. Pathak for R.3 & 4

ORDER

The learned counsel for the Respondent Nos. 3 & 4 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 15.05.2014 after serving copy on the other side.

Post the matter on **04.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js